

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**No.HC.VII-48/2022/ 9433 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Kalyanjit Saikia,  
Member, MACT, Nagaon.

Dated Guwahati, the 18<sup>th</sup> September, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/3762 Dated 13.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 14.09.2024 till the morning of 17.09.2024**. The District & Sessions Judge, Nagaon, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-48/2022/9434-9434 /A, dated , 18-09-24**

Copy to:

1. The District & Sessions Judge, Nagaon.
2. The Project Manager, Gauhati High Court.

*[Signature]*

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*